

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:1842

ANSWERED ON:05.12.2012

PRIOR PERMISSION FOR FILLING UP OF POSTS

Hazari Shri Maheshwar ;Saroj Smt. Sushila;Upadhyay Seema;Verma Smt. Usha

Will the Minister of PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether it has been made mandatory to take prior permission of his Ministry before making appointment in various Ministries;
- (b) if so, whether the functioning of various Ministries is not likely to be affected adversely due to the posts lying vacant for a long time and if so, the details thereof;
- (c) whether unemployment is likely to increase in the country due to the said decision;
- (d) if so, whether it is not the violation of fundamental rights of the unemployed youths who are in the last year of prescribed age limit for Government jobs as they are likely to be rendered unfit to apply for any Government post after crossing prescribed age limit due to the said decision;
- (e) if so, whether the Government is likely to consider to allow the unemployed youths to apply for employment up to 5-6 years after crossing the prescribed age limit; and
- (f) if so, reaction of the Government thereto?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRI V. NARAYANASAMY)

- (a): Very few top posts are filled with the approval of Prime Minister. Other posts are filled by respective Ministries/Departments as per provisions of Recruitment Rules/ Rules applicable to the post.
- (b): As per information available, out of the total number of approximately 36.6 lakh sanctioned posts, about 5.8 lakh posts are vacant as on 1.3.2011. This may not adversely affect the functioning of the Government.
- (c): No, Madam.
- (d): Does not arise.
- (e) & (f): No proposal relating to allowing relaxation of 5-6 years to the unemployed to apply for employment after crossing the prescribed age limit is under consideration in this Department.